experience should be allowed to work as long as we find it suitable to do so.

SHRI SUNDAR MAN! PATEL: For how long has this Mr. Rajagopalan been there?

SHRI K. RAGHURAMAIAH: To my knowledge, ever since the beginning of this Cell, about 1956.

- *589. [The questioner (Shri N. Sri Rajma Reddy) was absent For answer, vide cols 3470 . . infra].
- •590. [The questioner (Shri V. M. Chordia) was absent. For answer, vide cols. 3470-3475 infra.1
- *591. [The questioner (Shri G. M. Mir) was absent. For answer, vide cols 3475-3476. infra]

†DIESEL ENGINES REQUIRED FOR LIFT-IRRIGATION

(SHRIMATI TARA RAM *514. J CHANDRA SATHE: SHRIMATI LALITHA (RAJAGOPALAN):

Will the Minister of INDUSTRY AND SUPPLY be pleased to state:

- (a) how many types of diesel engines required for lift-irrigation are imported and how many are manufactured in the country;
- (b) what were the prices of these engines in 1950 and 1962 and what is the present price:
- (c) what is the foreign exchange allowed to the manufacturers; and
- (d) what steps Government are taking to gurb the rise in the price of these pumps?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) The production of Diesel Engines in 1965 is estimated at 82,200 nos. per annum of which 70 per cent is used for irrigation. No imports are allowed.

(b) The prices vary with the size and the type of engines. Data on the prevailing prices in 1950 are not available. In 1962, the following were the ex-factory prices for a few selected types of engines:

- 5.5 HP Horizontal diesel engines-Rs. 1,868.
- 11 HP Horizontal diesel engines-Rs. 3,500.

The current ex-factory prices for a few selected types of diesel engines are as follows.

- 5.5 HP Horizontal diesel engines-Rs. 2,302.
- 11 HP Horizontal diesel engines-Rs. 3,829.
- (c) Foreign exchange allowed to the manufacturers during 1964-65 for all types of engines other than vehicular types (mostly diesel engines) was Rs. 172 lakhs.
- (d) There is no price control on the pumps.

SHRIMATI TARA RAMCHANDRA SATHE: Sir, may I know whether the profit per piece now is the same as it was before or whether the profit per piece has increased because of the taxes, labour charges and cost of materials which have all increased, and also whether the Government has ever gone into the cost structure of such a very important and essential machine which is required by our peasants?

SHRI T. N. SINGH: We have not gone into the cost side of the diesel pumps as such specifically. But in this range there is quite a large capacity created and I think the law of competition is working in this regard.

SHRIMATI TARA RAMCHANDRA SATHE: Will it not be better, when import licences are given by the Government, to lay down some condition on these people that they should not increase the prices so much?

SHRI T. N. SINGH: We can look into that suggestion.

SHRI M. M. DHARIA: Is the Government aware that the price of engines up to 5 HP which prior to some three years was to the tune of Rs. 3,000 has now gone up to Rs. 5,000 or more? And since these engines are required by our farmers for cultivation purposes, may I know what

†Transferred from the 29th November, 1965.

tThe question was actually asked on the floor of the House by Shrimati Tara Ramchandra Sathe.

steps are being taken by the Government so that the rise in price may be curbed?

O-a: Answers

SHRIT. N. SINGH: As I said earlier, we shall look into the question and examine it and then only we can make a statement

राष्ट्रीय कोयला विकास निगम द्वारा मध्य प्रदेश सरकार को रायल्टी का भुगतान

• 592 ्श्री रामसहायः ‡ ्ठाकुर मानू प्रताप सिंहः

द्या दृस्पात तथा खान मंत्री यह बताने की क्रापा वरेंगे कि

- (क) क्या सरकार द्वारा कोयला विवास निगम को निदेश दिया गया भा कि वह कोयलायत क्षेत्र (अर्जन तथा विकास) अधिनियम, 1957 के अधीन अजित क्षेत्रों से मण्लाई किए गए कीयले पर रायल्टी के रूप में देय राशि के बराबर हाशिका मध्य प्रदेश सरकार को भगतान -**करे: औ**र
- (ख) यदि हा, तो क्या राष्ट्रं।य कोयला विकास निगम ने निदेशो पर अमल विया **?** ?

†[PAYMENT OF ROYALTY BY N.C.D.C. TO GOVERNMENT OF MADHYA PRADESH

*592 SHRI RAM SAHAI: THAKUR BHANU PRATAP SINGH:

Will the Minister of STELL AND MINES be pleased to state:

- (a) whether the National Coal Development Corporation was directed by Government to pay to the Government of Madhya Pradesh a sum equal to the amount payable as royalty on the coal supplied from the areas acquired under the Coal Bearing Areas (Acquisition and Development) Act, 1957; and
- (b) if so, whether the National Coal Development Corporation has carried out the directives ?

इस्पात तथा खान मंत्रालय में उप-मंत्री (श्री पी० सी० सेठी): (त्र) कीयला-युत क्षेत्र (अवाप्ति तथा विवास) अधि-नियम, 1957 के अन्तर्गत अवात अक्षत क्षेत्रों से निकाले गये कोय्ले के लिये सर्वार ने राष्ट्रीय कोयला विवास निगम को राज्य सरकारों को अनुग्रह भगतान करने के लिये सलाह दी थी । यद्यपि इस अधिनियम के अनुसार ऐसे अक्षत क्षेत्रों के संबंध में विसी प्रकार का अधि मह्क देय नहीं था।

(ख) राष्ट्रीय कोयला विवास निगम ने मध्य प्रदेश में अवाप्त क्षेत्रों से निकाले व भेजे गये कोयसे की सूचना राज्य सरवार को दे दी है जिसके मत्यापन के हेत् राज्य मरकार ने अपने वर्मच।रियो को नियुक्त वरने वा निश्चय किया है। 'तद्दुपरान्त राष्ट्रं य कोयला विकास निगम राज्य सरकार को उपयक्त भगतान करेगा ।

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI P. C. SETHI): (a) The National Coal Development Corporation was advised by the Government to make ex gratia payment to the State Governments concerned in respect of coal raised from virgin areas acquired under the coal Bearing Areas (Acquisition and Development) Act, 1957, though no royalty was payable under this Act in respect of such virgin areas.

(b) The National Coal Development Corporation have supplied the figures of raising and despatch of coal in respect of areas acquired in Madhya Pradesh to the State Government who have decided to depute their officers to verify these figures. Thereafter, the National Coal Development Corporation will make a suitable payment to the State government].

श्री राम सहाय : न्या मे यह जान सक्ता कि सरकार को इस बात की जानकारी है कि इस प्रकार से कितना पैसा मध्य प्रदेश सरकार को अब तक नहीं दिया गया है ?

^{†[]}English translation.

tThe question was actually asked on the floor of the House by Shri Ram Sahai.